

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 18.02.2019 (MONDAY)

Court-III
10:30 AM

In the court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 153 of 2019	Shalini Publicity Creative Pvt Ltd. Vs. Dena Bank	Rajeev Raizada	
2.	Comp. App. (AT) (Ins) No. 154 of 2019	Carnoustie Management India Pvt Ltd. Vs. CBS International Projects Pvt Ltd.	Gautam Singh	
3.	Comp. App. (AT) (Ins) No. 155 of 2019	Jagan Pampapathy Vs. Wipro Ltd.	D.Sornambigai	
4.	Comp. App. (AT) (Ins) No. 156 of 2019	Sudeep Mahendra Shah & Anr. Vs. Cornelian Properties Pvt Ltd.	Ankur Singhal	
5.	Comp. App. (AT) (Ins) No. 157 of 2019	Jagan Pampapathy Vs. Wipro Ltd.	D.Sornambigai	
6.	Comp. App. (AT) (Ins) No. 158 of 2019	Jagan Pampapathy Vs. Wipro Ltd.	D.Sornambigai	
7.	Comp. App. (AT) No. 40 of 2019	Gangar Enterprises Pvt Ltd & Ors. Vs. Jayantilal Gangar	Anand Varma	

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